

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 230
CP-164/97/ND/2020

IN THE MATTER OF:

M/s. B. N. Mehta

...

Applicant/Petitioner

Versus

M/s. PGT Components Limited.

...

Respondent

Under Section: 97(1)

Order delivered on 18.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Karan Mehta, Advocate for Petitioner

ORDER

Renotify on 24.02.2021.


(T.S SINGH)
COURT OFFICER